Shri S. N. Das: May I know whether the persons that support this boycott belong to any particular political party or organisation?

Shri Anil K. Chanda: The extreme nationalist party, known as the Shri Lanka Freedom Party.

Shri S. N. Das: May I know whether any steps have been taken by the Ceylon Government to prevent such propaganda with a view to prevent discriminatory treatment there?

Shri Anil K. Chanda: I do not think that by making such a demand they contravene the law. I do not know whether the Ceylon Government have taken any steps against these speeches.

Shri Krishnacharya Joshi: May I know what is the total number of Indian shops in Ceylon?

Shri Anil K. Chanda: I am afraid I cannot give the number.

Raghuramaiah: May I know Shri whether this Government has brought it to the notice of the Ceylon Government that this kind of propaganda is very harmful and injurious to Indo-Ceylon relations?

Shri Anil K. Chanda: I think if the Government has to pay attention to all these speeches by political leaders. then it will be a super-human burden to the Government.

N.E.F.A.

*1735. Shri Katham: Will the Prime Minister be pleased to state:

- (a) how many Community Projects Development Blocks and National Extension Service Blocks have so far been allotted to the North-East Frontier Agency; and
- (b) the progress so far made in each?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika): One Community Development Block and one National Extension Service Block have been allotted to the North East Frontier Agency.

(b) A statement is laid on the Table of the House (See Appendix VIII, annexure No. 32.1

Oral Answers

Shri Katham: May I know the total estimated cost for this and how much of it has been spent so far?

Shri J. N. Hazarika: For the development block a sum of Rs. 31:67 lakhs and for the national extension service block a sum of Rs. 7.50 lakhs. Out of these sums, a sum of Rs. 352,173 have been spent so far.

Shri Katham: May I know how far the tribal people are giving co-operation?

Shri J. N. Hazarika: They are giving full co-operation in spite of the agelong superstition and prejudices against various things. To the extent we can estimate up to this time, Rs. 1,82,800 in the shape of labour in making roads. excavating channels and reclaiming waste lands have been contributed by them.

COMPENSATION TO NAGAS OF NORHU VILLAGE

- *1737. Shri Rishang Keishing: will the Prime Minister be pleased to refer to the answer to starred question No. 1535 asked on the 22nd April, 1953 and state:
- (a) whether the Government οſ Burma have finally worked out the details for payment of compensation to the relatives of the persons killed in the raid on Nokhu Village; and
- (b) if so, whether the detailed information will be placed on the Table of the House?

The Deputy Minister of External Affairs (Shri Anil K. Chasda); (a) and (b). It was agreed that Ponyo village. Burma should pay a compensation of Rs. 15,000 in kind to Nokhu. Of this a sum of Rs. 8,997 has been realised and action is being taken to realise the balance.

Shri Rishang Keishing: May I know if the amount was paid by the Burma Government as compensation?